

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:692

ANSWERED ON:29.07.2010

CBI PROBE INTO RAILWAY ACCIDENTS

Haque Shri Sk. Saidul;Mohan Shri Malik Sakti;Roy Shri Mahendra Kumar

Will the Minister of RAILWAYS be pleased to state:

(a) the basis on which the Railways have decided to go for CBI probe into railway accident of Jnaneswari Express in West Midnapore district of West Bengal in which 148 people lost their lives;

(b) the number of CBI probes conducted so far on the rail accidents in the country; and

(c) the outcome of such probes alongwith the necessary steps taken by the Railways in response to such probes, case-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE UNSTARRED QUESTION NO.692 BY S/SHRI PROF. Sk. SAIDUL HAQUE, MAHENDRA KUMAR ROY AND SAKTI MOHAN MALIK TO BE ANSWERED IN LOK SABHA ON 29-07-2010 REGARDING CBI PROBE INTO RAILWAY ACCIDENTS.

(a): The prima-facie cause of the derailment of 2102 Up (Howrah- Lokmanya Tilak Terminus) Jnaneshwari Express leading to collision of a goods train with the derailed coaches of Jnaneshwari Express on 28-05-2010 was suspected to be sabotage on the track by the miscreants.

Intelligence inputs were also received by the Railways about the threat issued by certain outfit for observing 'Black Week' starting from midnight of 28-05-2010 to 02-06-2010. In view of these considerations and looking at the gravity of the accident in which scores of innocent lives were lost, Ministry of Railways requested for investigation of the criminal angle involved into the above accident by Central Bureau of Investigation (CBI).

(b) & (c): Investigation by CBI has so far been conducted only in the above train accident. Report of the CBI is awaited. Necessary action will be taken by the Government on receipt of Final Report.